## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 609/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Vision Inks & Resins Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

## **ORDER**

## CP No.609 /14)/NCLT/MB/MAH/2017

None present. List this matter on 17.1.2018.

Sd/-V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)